

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 163 OF 2017 &
IA NO. 399 OF 2017**

Dated: 18th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Damodar Valley Corporation

...Appellant(s)

Vs.

**Jharkhand State Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1
Mr. Rajiv Yadav
Mr. S.V. Bisaria for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **09.08.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/mk